

O.A. NO. 1479/00

Hon'ble Mr. A.K. Bhatnagar, J.M
Hon'ble Mr. A.K. Singh, A.M

Heard Sri A.N. Ambasta counsel for the
applicant.

9.3.2006

On the mention of the applicant's
counsel, we have summoned this case today
from the Registry. Learned counsel for the
applicant has filed Misc. Application No.
1561/06 for withdrawal of the O.A. as the
reliefs claimed by the applicant have
already been granted to him; therefore, he
wants to withdraw this O.A.

Sri M.K. Sharma holding brief of Sri
A.K. Gaur counsel for the respondents is
present and confirmed the arguments of the
applicant's counsel. Accordingly, the O.A.
is dismissed as having become infructuous.
M.A. NO. 1561/06 stand disposed of.

Md

A.M

J.M

Manish/-